

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**

**ITEM No.31**  
**CP (IB) No.244/BB/2018**

**IN THE MATTER OF:**

M/s. Dena Bank

... Petitioner

v.

M/s. Kavveri Telecom Infrastructure Ltd

... Respondent

**Order Under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP**

**ORDER**

Due to closed holiday on account of Muharram on 20.08.2021 (Friday) there will be no court sitting on 20.08.2021.

Therefore, CP (IB) No.244/BB/2018 is adjourned to 11.09.2021.

  
..19/08

**BY ORDER**  
**(COURT OFFICER)**

Brunda